GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 1615 TO BE ANSWERED ON THE 2^{ND} JULY, 2019

FUND FOR UPLIFTMENT OF FARMERS

1615. SHRI NIHAL CHAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has sanctioned any fund for upliftment of the farmers of the country including Rajasthan;

(b) if so, the details thereof and if not, whether the Government proposes to sanction any fund for upliftment of farmers in near future; and

(c) the steps taken by the Government to bring improvement in the standard of living of the farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Agriculture is a State Subject. However, Government of India facilitates the State Governments through various Centrally Sponsored and Central Sector Schemes for improving agriculture and thereby farmers welfare in the country including Rajasthan. The Central assistance for various schemes administered by the Department of Agriculture, Cooperation and Farmers' Welfare are demand driven and funds are released to the State Governments based on their Annual Action Plans and submission of utilization certificates and progress reports for previous releases. A statement indicating funds released to State Governments including Rajasthan during the year 2018-19 is **annexed**.

(c): Government is implementing various missions and schemes aimed at improvement in agriculture production and productivity as well as upliftment of farmers. Recently, the Government has initiated the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme, effective from 1.12.2018, to provide income support to all small and marginal landholder farmer families across the country, subject to certain exclusions, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. The Scheme provides a payment of Rs.6000/- per year, in three 4-monthly installments of Rs.2000/-, to the farmers' families with cultivable land holding upto 2 hectare, subject to certain exclusions relating to higher income groups. The ambit of the Scheme has now been expanded to cover all farmers in the country irrespective of the size of their land holdings, subject to all other exclusions.

For giving a major boost for the income of farmers, the Government had approved an increase in the Minimum Support Price (MSP) for all Kharif and Rabi Crops for the 2018-19 season at a level of atleast 150 percent of the cost of production.

With a view to provide better insurance coverage to farmers for risk mitigation on account of natural calamities and other factors, the Government has launched a Crop Insurance Scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season. This scheme provides insurance cover including post-harvest risks in specified instances.

Details of State-wise funds released under the schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during the year 2018-19

(Rs in Crore)

						(Rs in Crore)
SI. No.	Name of the Scheme	National Food Security Mission (NFSM)	National Food Security Mission-Oil Seeds and Oil Palm(NFSM- OS&OP) Erstwhile NMOOP	Rainfed Area Development & Climate Change	Soil Health Management (SHM)	Soil Health Card (SHC)
	Name of the State					
1	Andhra Pradesh	62.54	41.65	17.50	18.45	13.46
2	Arunachal Pradesh	7.20	6.52	1.20	0.57	0.49
3	Assam	105.58	0.00	0.00	1.18	5.62
4	Bihar	46.63	0.00	0.97	0.63	9.68
5	Chhattisgarh	78.58	6.42	6.50	1.97	9.44
6	Goa	0.00	0.00	0.00	0.71	0.00
7	Gujarat	17.21	22.37	11.60	0.16	11.35
8	Haryana	11.42	0.00	0.00	2.36	11.55
9	Himachal Pradesh	12.11	0.00	8.00	2.25	1.13
10	Jammu & Kashmir	6.21	0.55	1.00	1.19	2.47
11	Jharkhand	44.90	0.98	6.71	0.39	1.12
12	Karnataka	131.91	9.61	5.54	7.12	20.49
13	Kerala	0.00	0.00	0.00	0.00	1.55
14	Madhya Pradesh	104.40	5.00	0.00	0.68	20.98
15	Maharashtra	112.56	39.58	25.00	1.16	46.64
16	Manipur	7.44	0.94	0.00	0.00	0.00
17	Meghalaya	4.94	0.00	3.99	2.60	0.61
18	Mizoram	2.28	11.64	7.00	0.34	0.27
19	Nagaland	18.73	3.40	9.00	0.00	0.40
20	Odisha	84.91	10.80	20.93	1.15	3.42
21	Punjab	0.15	0.00	0.00	0.99	4.06
22	Rajasthan	116.27	28.00	0.00	4.65	21.10
23	Sikkim	9.39	0.05	2.40	0.00	0.92
24	Tamil Nadu	55.20	11.84	35.50	3.32	12.86
25	Telangana	9.61	2.50	4.20	16.00	4.99
26	Tripura	17.84	0.71	6.00	0.52	0.64
27	Uttar Pradesh	131.24	9.74	25.08	9.06	23.19
28	Uttarakhand	17.83	0.43	8.00	0.50	2.36
29	West Bengal	92.51	29.81	8.00	0.00	6.37

Details of State-wise funds released under the schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during the year 2018-19

(Rs in Crore)

	(Rs in Cro					
SI. No.	Name of the Scheme	Paramparagat Krishi Vikas Yojana (PKVY)	Sub-Mission on Agriculture Extension	National E- Goverance Plan (NEGP- A)Phase- II	Sub-Mission on Agriculture Mechansation (SMAM)	Sub Mission on Seeds & Planting Material (SMSP)
	Name of the State					
1	Andhra Pradesh	68.00	18.86	1.09	150.00	18.90
2	Arunachal Pradesh	0.00	11.15	1.06	3.55	0.00
3	Assam	0.00	6.11	0.00	0.00	30.81
4	Bihar	0.00	27.91	3.02	25.00	19.76
5	Chhattisgarh	10.10	12.26	0.58	20.00	6.17
6	Goa	4.98	1.44	0.00	0.00	0.00
7	Gujarat	0.00	34.98	0.00	8.69	1.06
8	Haryana	0.00	10.27	1.92	45.00	0.91
9	Himachal Pradesh	0.00	12.49	0.00	14.53	8.71
10	Jammu & Kashmir	0.00	8.39	0.49	10.22	5.92
11	Jharkhand	0.00	18.49	0.00	3.00	0.00
12	Karnataka	4.08	25.84	0.00	104.98	16.80
13	Kerala	0.00	11.19	0.00	10.37	0.08
14	Madhya Pradesh	24.72	27.85	0.00	50.39	28.37
15	Maharashtra	0.00	31.03	0.00	145.50	35.73
16	Manipur	0.00	5.16	0.00	28.61	0.09
17	Meghalaya	0.00	7.33	0.64	1.11	0.00
18	Mizoram	0.22	6.75	0.67	3.75	1.15
19	Nagaland	0.43	19.49	1.08	41.96	1.81
20	Odisha	13.38	35.56	1.91	72.96	2.04
21	Punjab	0.00	9.46	0.00	0.00	0.09
22	Rajasthan	50.49	23.23	0.73	10.00	1.14
23	Sikkim	6.57	2.79	0.50	2.00	0.47
24	Tamil Nadu	5.64	45.41	2.36	153.21	33.91
25	Telangana	0.00	2.70	0.25	6.00	8.22
26	Tripura	0.72	4.73	1.37	31.28	0.00
27	Uttar Pradesh	12.80	98.37	2.39	36.58	43.40
28	Uttarakhand	107.81	7.81	0.72	37.50	10.88
29	West Bengal	0.00	39.42	1.96	11.25	0.97

Details of State-wise funds released under the schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during the year 2018-19

(Rs in Crore)

		(RS In Crore)				
SI. No.	Name of the Scheme	Mission for Integrated Development of Horticulture (MIDH)	National Bamboo Mission (NBM)	Rashtriya Krishi Vikas Yojana (RKVY)	Per Drop More Crop component of PMKSY	Sub- Mission on Agro forestry (SMAF)
	Name of the State					
1	Andhra Pradesh	102.93	7.10	253.48	520.00	0.00
2	Arunachal Pradesh	20.00	11.27	9.26	12.50	0.00
3	Assam	56.00	5.00	201.62	30.00	0.00
4	Bihar	19.00	4.92	83.97	27.91	0.00
5	Chhattisgarh	102.25	2.28	113.94	43.39	1.50
6	Goa	2.87	0.00	7.45	1.20	0.00
7	Gujarat	95.25	0.00	109.24	272.50	4.00
8	Haryana	71.60	0.00	80.55	27.41	0.00
9	Himachal Pradesh	23.75	0.00	23.52	26.00	1.00
10	Jammu & Kashmir	110.00	0.00	9.59	7.80	3.00
11	Jharkhand	9.50	3.21	32.49	10.00	1.00
12	Karnataka	115.58	10.00	127.36	372.03	5.56
13	Kerala	68.53	5.80	82.94	4.00	0.00
14	Madhya Pradesh	31.76	21.08	219.17	132.56	0.00
15	Maharashtra	107.00	11.93	245.11	360.00	2.00
16	Manipur	25.50	4.50	14.69	40.00	0.00
17	Meghalaya	21.00	2.90	16.93	12.00	0.00
18	Mizoram	25.00	18.95	11.06	27.80	1.50
19	Nagaland	27.00	6.24	48.67	35.00	1.50
20	Odisha	21.00	3.77	242.02	58.00	2.00
21	Punjab	35.50	0.00	44.59	9.00	4.48
22	Rajasthan	52.00	0.00	196.99	168.48	0.00
23	Sikkim	22.00	3.44	17.36	55.19	0.00
24	Tamil Nadu	129.00	0.00	216.59	355.00	0.00
25	Telangana	5.00	3.35	128.69	122.00	0.80
26	Tripura	12.00	12.30	66.67	15.00	0.00
27	Uttar Pradesh	62.57	0.00	389.58	87.88	0.00
28	Uttarakhand	40.00	6.91	28.86	43.00	0.00
29	West Bengal	15.00	0.00	243.49	40.00	0.00

MIDH:-

During 2018-19, an additional amount of Rs.56.03 crore has been released to mitigate the floods in Kerala. During 2018-19, an additional amount of Rs. 50.00 crore has been released to mitigate Gaja Cyclone in Tamil Nadu.